

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.225

C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicant

Order delivered on: 15/02/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vinay Soni, Ld. Adv.
For the Respondent :

ORDER

The application is filed under Sections 230-232 of the Companies Act.

The Petitioner has served Notice(s) to Statutory Authorities and also filed an affidavit evidencing service to concerned Authorities.

The Chairman's Report is on record.

Heard the arguments of the Ld. Counsel for the Petitioner.

The Petitioner shall advertise Notice of hearing of this Petition in "**Business Standard**" in English Ahmedabad Edition and "**Western Times**" in Gujarati Ahmedabad Edition not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

The Petitioner shall issue notice(s) to **Regional Director, Registrar of Companies, Official Liquidator and Income Tax Authority** informing the date of hearing.

Matter to appear on 29.03.2023

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)